

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 27

MA 1833/2019 IA 581/2021 IA 2910/2021 IN C.P. (IB)/2295(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **AMERICAN EXPRESS BANKING CORP V/s SUNIL
HITECH ENGINEERS LTD**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Charles D'Souza a/w Adv. Aayush Kothari & Adv. Nikhil Rajan i/b Adv. V. Deshpande & Co. for the Respondent No. in IA 581/2021 & IA 1833 for the Respondent No.1 and 2. Av. Nausher Kohli i/b Adv. Pratik Pandey present. Counsel Shyam Kapadia a/w Adv. Nevil Chopra and Adv. Anisha Nair i/b Naik Naik & Co. present. Adv. Dhruvad Vaghani, Adv. Nandita Bajpai, Adv. Gaurav Jain for the Liquidator present through VC.

IA 581/2021

Ld. Counsel for the Respondent No.1 & 5 submits that the Reply has been served. However, the Counsel for the Liquidator informs that he has no knowledge of that Reply. Accordingly, seeks some time to have instructions and peruse the Reply. List this matter on Board on **06.05.2024**.

MA 1833/2019

1. The Registry is directed to issue Court Notice to Respondent No.3 to 6
2. Applicant is directed to serve the copy of this order to Respondent No.3 to 6.

3. Respondent No.3 to 6 is directed to file the Reply or enter into appearance, failing which this matter shall be proceeded without in the absence them.
4. Respondent No.1 and 2 appears and they have already filed the Reply. List this matter on Board on **15.05.2024**.

IA 2910/2021

Ld. Counsel for the Respondent No.2 informs that the copy of the Rejoinder has not been received by them. However, Applicant submits that it has already been served. However, in the interest of justice he may serve again to the Counsel of the Respondent No.2. Registry is directed to accept the hard copy of the Rejoinder. List this matter on Board on **06.05.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

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JUSTICE V.G. BISHT
MEMBER (JUDICIAL)